

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3000
TO BE ANSWERED ON 17.12.2015

PROJECTS UNDER PMGSY

3000. SHRI M. CHANDRAKASI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the projects that are operational in Tamil Nadu under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years;
- (b) the total amount allocated, released and expenditure incurred thereunder during the said period;
- (c) the number of additional projects under consideration for sanction during the current year for Tamil Nadu under PMGSY;
- (d) whether any special relaxations in norms would be applied in the background of recent rain and flood fury in the State of Tamil Nadu; and
- (e) if so, the details thereof and the reaction of the Government thereto?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)&(b): Pradhan Mantri Gram Sadak Yojana (PMGSY), launched on 25th December, 2000 as a Centrally Sponsored Scheme, is a onetime special intervention of the Government of India to provide a single all-weather road connectivity to all eligible unconnected habitations, existing in the Core Network, in rural areas of country. The programme envisages connecting all eligible unconnected habitations with a population of 500 persons and above (as per 2001 Census) in plain areas and 250 persons and above (as per 2001 Census) in Special Category States (Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura Himachal Pradesh, Jammu & Kashmir and Uttarakhand), Tribal (Schedule-V) areas, the Desert Areas (as identified in Desert Development Programme) and in Selected Tribal and Backward Districts (as identified by the Ministry of Home Affairs/Planning Commission). For most intensive IAP blocks as identified by the Ministry of Home Affairs the unconnected habitations with population 100 and above (as per 2001 Census) would be eligible to be covered under PMGSY. The PMGSY permits upgradation (to prescribed standards) of existing rural roads in districts where all the eligible habitations of the designated population size have been provided all weather road connectivity.

The details of the projects sanctioned to Tamil Nadu under PMGSY during the last three years are

Year	Value of Proposal cleared (Rs .in Cr.)	State share (Rs. in Cr.)	No. of road works sanctioned	Length of road works sanctioned (in km)
2012-13	1019.87	108.87	1295	3090.895
2013-14	No works sanctioned			
2014-15	329.46	30.42	410	963.81

The physical progress achieved under PMGSY in Tamil Nadu during the last three years is as under:-

Year	No. of road works completed	Length completed (in km)
2012-13	23	42.39
2013-14	267	747.94
2014-15	877	1965.28

Details of Central Funds released to Tamil Nadu and expenditure reported by the State under PMGSY during the last three years are as under:-

(Rs. in crore)		
Year	Central Fund Released	Expenditure Reported by the State
2012-13	77.7186	21.13
2013-14	343.4832	383.39
2014-15	239.65	580.72

(c): The Detailed Project Reports (DPRs) in respect of 622 road works and 22 Long Span Bridges (LSBs) covering 1,356.94 km submitted by the State Government in the year 2014-15 under PMGSY were returned to the State due to inadequate allocation of funds. The State was advised to resubmit the proposals as per the current Schedule of Rates (SOR) and revised funding pattern of PMGSY (60% Central Share and 40% State Share), vide this Ministry's circular dated 20.11.2015.

(d) & (e): As per PMGSY guidelines, maintenance of rural roads is the responsibility of the State. The Programme Guidelines do not have any provision for repair of roads damaged due to natural calamities.
